NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/29/ (IB)/2017

NAME OF THE PETITIONER(S)

: BERGER PAINTS INDIA LTD

NAME OF THE RESPONDENT(S)

: WINTECH COATS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

As seen that notice has been sent to both parties. But there is no appearance on behalf of both the parties. It appears that the petitioner is not interested in prosecuting the matter. The petition is dismissed in default.

S-v-pagagesen.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)